

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 108
689/2016

IN THE MATTER OF:

EMAAR Developers Ltd and EMAAR MGF Land ... Applicant/Petitioner
Ltd.

Order under Section 230-232.

Order delivered on 15.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Dr. U K Chaudhary, Sr. Adv. Mr. Gaurav Mitra,
Ms. Manisha Chaudhary, Mr. Satyam Roy,
Ms. Shriya Raychaudhuri, Advs.

ORDER

List the matter on 21.01.2021 & 22.01.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

15.01.2021
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